

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE BECHU KURIAN THOMAS

TUESDAY, THE 28TH DAY OF APRIL, 2020 /8TH VAISAKHA, 1942

W.P. (C) .TMP No.207 OF 2020

PETITIONER:

T.P.ROY,
AGED 58 YEARS, S/O T.O.POULOSE,
THACHAPPILLY HOUSE,
CHOWARA (P.O) ,
ERNAKULAM DISTRICT,
PIN - 683 571.

BY ADVS.

DR. MATHEW A KUZHALANADAN

K.R.ARUN KRISHNAN

SUDEEP ARAVIND PANICKER

RESPONDENTS/RESPONDENTS :

- 1.UNION OF INDIA,
REP. BY SECRETARY TO GOVERNMENT,
DEPARTMENT OF HEAVY
INDUSTRY, MINISTRY OF HEAVY INDUSTRIES
& PUBLIC ENTERPRISES,GOVT. OF INDIA, UDYOG BHAVAN,
NEW DELHI-110011.
- 2.HMT LTD.
HMT BHAVAN,
HMT COLONY (P.O) ,
KALAMASSERY ERNAKULAM,
PIN - 683 503.
REPRESENTED BY IT'S GENERAL MANAGER.
- 3.THE CHAIRMAN AND MANAGING DIRECTOR,
HMT LTD. , HMT BHAVAN
59, BELLARI ROAD BANGALORE,

KARNATAKA

PIN - 560 032 .

**4 .THE REGIONAL LABOUR COMMISSIONER,
KENDRIYASADAN ,OOLIMUGHAL
KAKKANADU , ERNAKULAM
PIN - 682 030 .**

**5 .HMT MACHINE TOOLS LTD. HMT BHAVAN ,
HMT COLONY (P.O) ,
KALAMASSERY ERNAKULAM ,
PIN - 683 503**

**THIS WRIT PETITION HAVING COME UP FOR ORDERS ON 28/04/2020 ,
THE COURT ON THE SAME DAY PASSED THE FOLLOWING :-**

BECHU KURIAN THOMAS, J.

W.P.(C) TMP No. 207 of 2020

Dated this the 28th day of April, 2020

ORDER

Post the writ petition on 20.5.2020.

**BECHU KURIAN THOMAS
JUDGE**

vps